

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.203 - **Co.Appeal 69 of 2019**

**With**

ITEM No.204 - IA 836 of 2020

ITEM No.205 - IA/15(AHM)2023

ITEM No.206 - Inv.P/2(AHM)2021

**Proceedings under Section 59(2), 59(4) of Co. Act 2013**

**IN THE MATTER OF:**

Rama Hasmukh Sojitra & Anr

.....Applicant

V/s

Scanpoint Geomatics Ltd & Ors

.....Respondent

**Order delivered on: 11/09/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant

: Mr. Anish Kharidia, PCS

Mr. Nikunt Raval, Advocate in IA 836 of 2020

For the Respondent

: Mr. Jaimin Dave, Advocate a/w Ms. Hirva Dave,

Advocate for Respondent no. 25 (CDSL)

Bijal Chhatrapati, Advocate

**ORDER**

Ld. PCS appeared for the applicant in Company Appeal No.69 of 2019, as Respondent in corresponding IAs. Pleading in Company Appeal is stated to be complete. Ld. Counsel appearing for the applicant in IA 836 of 2020 seeks liberty to file rejoinder. In IA No. 15 of 2023 respondent seeks time to file the reply. The pleadings in Inv.P/2(AHM)2021 stated to be complete. Let written synopsis with convenience chart mentioning the provision of law and facts.

List the matter on 02.11.2023.

-Sd-

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**

Stancy